[Translation]

Bauxite Mining at Khurkhuri Dadar by BALCO

7536. SHRI MOHAN LAL JHIKRAM: Will the Minister of STEEL AND MINES be pleased to state:

- (a) the number of years for which lease was awarded for bauxite mining to Bharat Aluminium company Ltd. (BALCO) functioning in Khurkhuri Dadar in Mandla, Madhya Pradesh:
- (b) whether the Company has followed completely the rules regarding mining and environment:
- (c) whether the Company has sought permission for taking other mines on lease; and
 - (d) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Bharat Aluminium Company Limited was awarded the lease for the bauxite mines in Khurkhuri Dadar area in the district of Mandla in Madhya Pradesh for a period of 30 years.

- (b) Yes. Sir.
- (c) and (d). The company has sought permission to open another mine in the Hazaridadar area also in Mandla district of Madhya Pradesh.

[English]

MPEDA Assistance for Export of Fish

7537. SHRIG. M. BANATWALLA: Will the Minister of COMMERCE be pleased to state:

- (a) the facilities and assistance provided by the Marine Products Export Development Authority (MPEDA) for export promotion of fresh fish, dry fish and fishmeal;
- (b) whether there is any proposal to enhance these facilities and assistance to boost the exports further, and if so, the details thereof; and
- (c) the steps being taken to promote export by MPEDA in Western Cost in order to enhance exports further?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) MPEDA does not have any specific programmes for providing facilities and assistance for promotion of exports of fresh fish, dry fish and fishmeal. A 300-tonne Dry Fish storage has been established by Marine Product Export Development Authority in Tuticorin.

- (b) Does not arise.
- (c) The steps being taken by MPEDA in this regard are:
 - Modernisation of processing facilities, quality upgradation and reduction in waste;
 - (ii) induction of new technology and value addition:
 - (iii) aggressive market promotion measures;
 - (iv) stepping up export production by development of capture fisheries:
 - (v) Stepping up production of culture fisheries:
 - (a) by increasing per hectare

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(b) by bringing more area under export production of shrimp by culture.

Revenue Earned from Domestic Tourists

7538. PROF. P. J. KURIEN: Will the Minister of TOURISM be pleased to state:

- (a) the total revenue earned form domestic tourists during 1989-90;
- (b) whether Union Government have formulated a plan to provide more facilities to domestic tourists; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Revenue earned from domestic tourists is not compiled.

(b) and (c). It is the primary responsibility of State Governments to provide more facilities to domestic tourists. However, the Ministry of Tourism provides financial assistance to State Governments to construct Yatri Niwases, Yatrikas, Wayside facilities, Tourist Complexes, Cafeterias and for pro-

motion of special tour packages.

Development of Tourist Places in Rajasthan

7539. SHRIMATI VASUNDHARA RAJE: Will the Minister of TOURISM be pleased to state:

- (a) the places of National and International tourist importance in Rajasthan;
- (b) whether Government have taken any step to develop those places of tourist importance during Seventh five Year Plan; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). Development of Tourism, both domestic and international, is primarily the responsibility of the State Governments. The Central Department of Tourism provides financial assistance to augment infrastructure in the States on the basis of specific proposals received from the State Government.

A list of the projects which have been sanctioned in the State of Rajasthan during the Seventh Five Year Plan is furnished in the Statement below:-